

SCHEDULE 1**FORM A****PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India

(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF FRAMEWORK SYSTEMS AND SOLUTIONS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	FRAMEWORK SYSTEMS AND SOLUTIONS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	20 August 2010
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Companies Act, 1956 / Registrar of Companies, Ernakulam
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200KL2010FTC026591
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Centre A, 7th Floor, Alapatt Heritage Building, M.G. Road Kochi Ernakulam – 682035, Kerala, India
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	22 December 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name – Mr. Pankaj Lunawat Address – Everest House, Suite No. 8C, 8 th Floor, 46C, Jawahar Lal Nehru Road, Kolkata - 700071, West Bengal Email address – plunawatca@gmail.com Telephone No - +91 9830876705 Registration No. - IBBI/IPA-001/IP-P00066/2017-18/10152
8.	LAST DATE FOR SUBMISSION OF CLAIMS	21 January 2021

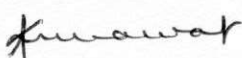
Notice is hereby given that **FRAMEWORK SYSTEMS AND SOLUTIONS PRIVATE LIMITED** has commenced voluntary liquidation on **22 December 2020**.

The stakeholders of **FRAMEWORK SYSTEMS AND SOLUTIONS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 21 January 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Pankaj Lunawat

Insolvency Professional

Registration No. - IBBI/IPA-001/IP-P00066/2017-18/10152

Date and Place: 22 December 2020, Kolkata